

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3825  
ANSWERED ON:20.03.2013  
AIR FARES  
Reddy Shri Anantha Venkatarami

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation (DGCA) has directed domestic airlines to display slab-wise tariffs for each operating route in order to bring transparency in air fair pricing;
- (b) if so, the details thereof and the reaction of various airlines thereto, airline-wise; and
- (c) the steps taken by the Government to ensure the effective implementation of the said system and punish the erring airlines?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) and (b): Yes, Madam. Directorate General of Civil Aviation (DGCA) has issued Air Transport Circular 2 to 2010 wherein all domestic airlines are required to display on their respective website the tariff sheet route-wise across their networks fare categories.

All cheduled domestic airlilnes are reported to be displaying route-wise and category-wise fares on their respective website to keep the passengers informed of pricing pattern of airlines and providing them an opportunity to choose the airlines as per their convenience.

(c); With a vew to maintain transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has set up a Tarriff Analysis Unit to monitor air fares of Domestic airlines on a regular basis. The monitoring of air fares has revealed that the airfares remain within the fare bands declared by the scheduled airlines on their respective website.